Annexure-3
Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 09.11.2021; List of creditors as on: 07.02.2022
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.		Name of creditor	Details of claim received Date of Amount claimed		Details of claim admitted Amount of claim Nature of Amount Amount Whether % of						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			receipt	Amount claimed	admitted	claim	Amount covered by security interest	Amount covered by guarantee	related	voting share in CoC					
		Indian Overseas Bank	20.11.2021	197,519,629	197,519,629	Cash Credit, LC & LG	Yes	Yes	No	38.1					Claim admitted under Regulation 14(1) of the IBBI (Insolvency Resolution Process for
		Sate Bank of India	22.11.2021	153,643,514	153,643,514	Cash Credit, LC & BG	Yes	No	No	29.7					
	3	ICICI Bank ltd	24.11.2021	166,949,413	166,949,413		Yes	No	No	32.2					Corporate Persons) Regulations, 2016.
L				518,112,556	518,112,556					100.0					